<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 252 OF 2017 & IA NOS. 635, 634 AND 636 OF 2017

Dated: 24th August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

BSES Yamuna Power Limited & Anr.	 Appellant(s)
Vs.	
Central Electricity Regulatory Commission & Ors.	 Respondent(s)

Counsel for the Appellant(s)	:	Mr. Buddy Ranganadhan
		Mr. Hasan Murtaza
		Ms. Malavika Prasad

<u>ORDER</u>

IA No. 634 of 2017 (for exemption from filing certified copy of the impugned order) is allowed.

Issue notice to the Respondents returnable on 21.09.2017. Dasti, in addition, is permitted.

List the matter on 21.09.2017.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/tpd